

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

CP NO. 16/114(ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.11.2017**

NAME OF THE COMPANY: Ms. Ranjana Garg Vs. Registrar of Companies
SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present: Mr. Manish Raj, CP for ROC Delhi.

ORDER

Mr. Manish Raj, Ld. Company Prosecutor is present on behalf of the ROC. His report is stated to have been filed.

As none is present on behalf of the Petitioner, in the interest of justice adjourned to 1st December, 2017.

S-D

(S. K. Mohapatra)
Member (T)

S-D

(Ina Malhotra)
Member (J)